

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 769
TO BE ANSWERED ON 28.04.2016

SUPREME COURT DIRECTIVES UNDER MGNREGS

769. SHRI NANA PATOLE:
SHRI RAM KUMAR SHARMA:
SHRI GAURAV GOGOI:
SHRI JYOTIRADITYA M. SCINDIA:
SHRI RAVINDRA KUMAR PANDEY:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Supreme Court has directed the States to furnish the details of ensuring 150 days of employment under MGNREGS to the Ministry concerned, if so, the details thereof;
- (b) whether the Supreme Court has directed the States to inform the Union Government about the amount spent on MGNREGS during the current financial year, if so, the details thereof;
- (c) whether the Supreme Court has recently also stated that money allocated for MGNREGS was not enough to address the problems of farmers and rural population hit by drought, if so, the details thereof;
- (d) whether on the direction of Supreme Court, the Union Government has allocated/announced special assistance to be spent under MGNREGS to the drought hit States, if so, the details thereof along with the funds allocated, released and spent under MGNREGS to drought hit States during the last three years, State/UT-wise including Jharkhand;
- (e) whether any steps have been taken/ being taken to monitor and ensure that the assistance is reached to the intended beneficiary States; and
- (f) if so, the details thereof?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a)to(d): Writ Petition No.857/2015-Swaraj Abhiyan Vs. Union of India & others is still sub-judice in the Supreme Court of India wherein the issue pertaining to Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) in the drought affected states is also being discussed. No written direction from the Hon'ble Court has been received as of now.

(e)&(f): The Government of India is regularly monitoring the implementation of MGNREGA so as to ensure that the assistance reach to the intended beneficiary States. The Ministry has released Rs. 15955.66 crore to States to meet pending wage liability of FY 2015-16 and to meet the cost of the implementation of MGNREGA in FY 2016-17. State/UT-wise release position is attached at **Annexure**.

Annexure referred to in reply to parts (e)&(f) of Lok Sabha Unstarred Question No. 769 dated 28.04.2016

(Rs. In lakh)

Central funds released to MGNREGA States during 2016-17 (As on 25.04.2016)						
No.	States	Mother Saction under NeFMS	Amount released on daily basis under NeFMS (Out of Col.3)	Funds released to districts	Funds released to state	Total (Col 4+5+6)
1	2	3	4	5	6	7
1	Andhra Pradesh	0.00	0.00		282042.20	282042.20
2	Arunachal Pradesh	0.00	0.00	0.00	6984.60	6984.60
3	Assam	56678.10	14149.75	0.00	0.00	14149.75
4	Bihar	88531.40	18259.71	0.00	0.00	18259.71
5	Chhattisgarh	0.00	0.00	0.00	102119.70	102119.70
6	Gujarat	0.00	0.00	0.00	5120.40	5120.40
7	Haryana	4655.50	1485.44	0.00	229.50	1714.94
8	Himachal Pradesh	0.00	0.00		4376.30	4376.30
9	Jammu & Kashmir	0.00	0.00	0.00	36272.32	36272.32
10	Jharkhand	0.00	0.00	0.00	78916.70	78916.70
11	Karnataka	32763.94	629.34		61055.85	61685.19
12	Kerala	55764.10	50760.43	0.00	0.00	50760.43
13	Madhya Pradesh	0.00	0.00		140716.20	140716.20
14	Maharashtra	0.00	0.00	0.00	81729.80	81729.80
15	Manipur	0.00	0.00	0.00	0.00	0.00
16	Meghalaya	0.00	0.00	0.00	42350.20	42350.20
17	Mizoram	0.00	0.00	0.00	1992.14	1992.14
18	Nagaland	0.00	0.00	0.00	44232.00	44232.00
19	Orissa	55077.22	20131.32		27579.38	47710.70
20	Punjab	11939.31	11498.95		711.88	12210.83
21	Rajasthan	98198.23	24647.66		37139.47	61787.13
22	Sikkim	0.00	0.00	0.00	2753.70	2753.70
23	Tamilnadu	0.00	0.00	0.00	74976.60	74976.60
24	Telangana	0.00	0.00		120299.90	120299.90
25	Tripura	6932.63	684.07	0.00	3696.46	4380.53
26	Uttar Pradesh	104896.70	51195.74		0.00	51195.74
27	Uttaranchal	18293.00	6422.34	0.00	721.20	7143.54
28	West Bengal	0.00	0.00		239130.40	239130.40
29	Andaman & Nicobar	0.00		145.83		145.83
30	Dadra & Nagar Haveli	0.00		0.00		0.00
31	Daman & Diu	0.00		0.00		0.00
32	Lakshadweep	0.00		0.00		0.00
33	Pondicherry	0.00		297.80		297.80
34	Chandigarh	0.00				0.00
34	Goa	0.00		111.00		111.00
	Total	533730.13	199864.75	554.63	1395146.90	1595566.28